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(ii) **RE : Relief measures for workers in Agrarian Sector**

Title: Discussion on resolution regarding relief measures for workers in Agrarian sector. (Not concluded.)

MR. DEPUTY-SPEAKER: Item No. 17, Shri P.K. Vasudevan Nair.

SHRI P.K. VASUDEVAN NAIR (THIRUVANANTHAPURAM): Sir I beg to move:

"Taking into account the unprecedented crisis in agrarian sector, which has resulted in debt trap, unemployment and poverty of the farmers and agricultural workers and mass suicide by them, this House urges upon the Government to take adequate relief measures for the rehabilitation of the families of those who have committed suicide and also to take effective debt relief measures along with measures to refinance the agrarian sector so that it again gets revitalised as the most important economic sector in the country."

MR. DEPUTY-SPEAKER: We have to fix time for discussion for this resolution. Usually, two hours are allotted in the first instance. If the House agrees, two hours may be allotted for the discussion.

SEVERAL HON. MEMBERS: Agreed.

SHRI P.K. VASUDEVAN NAIR : Sir I have moved the resolution.

MR. DEPUTY-SPEAKER: Okay, you will continue next time.

The House now stands adjourned to meet on Monday, July 19, 2004 at 11 a.m.

18.11 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, July 19, 2004/ Asadha 28, 1926 (Saka).*
